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Title: Introduction and passing of the Jharkhand Appropriation (Vote On Account) Bill, 2009.

MR. DEPUTY-SPEAKER: Now, we will take up Item No.27.

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI PAWAN KUMAR BANSAL): Sir, I beg to move for leave to introduce a Bill to provide for the withdrawal of certain sums from and out of the Consolidated Fund of the State of Jharkhand for the services of a part of the financial year 2009-10.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for the withdrawal of certain sums from and out of the Consolidated Fund of the State of Jharkhand for the services of a part of the financial year 2009-10."

The motion was adopted.

SHRI PAWAN KUMAR BANSAL: I introduce** the Bill. ...(*Interruptions*)

MR. DEPUTY SPEAKER: Now Mr. Minister may please move the Motion for consideration of the Bill.

SHRI PAWAN KUMAR BANSAL: I beg to move**:

"That the Bill to provide for the withdrawal of certain sums from and out of the Consolidated Fund of the State of Jharkhand for the services of a part of the financial year 2009-10, be taken into consideration."

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** Introduced and moved with the Recommendation of the President

MR. DEPUTY-SPEAKER: The question is:

"That the Bill to provide for the withdrawal of certain sums from and out of the Consolidated Fund of the State of Jharkhand for the services of a part of the financial year 2009-10, be taken into consideration. "

The motion was adopted.

...(*Interruptions*)

MR. DEPUTY-SPEAKER: The House will now take up clause-by-clause consideration of the Bill.

The question is:

"That clauses 2 and 3 stand part of the Bill."

The motion was adopted

Clauses 2 and 3 were added to the Bill.

The Schedule was added to the Bill.

Clause 1, the Enacting Formula and the Long Title were added to the Bill.

...(Interruptions)

SHRI PAWAN KUMAR BANSAL: Sir, I beg to move:

"That the Bill be passed."

MR. DEPUTY-SPEAKER: The question is:

"That the Bill be passed."

The motion was adopted.

...(Interruptions)
